

## File No. 10/03/2017-NCLT राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3, सी. जी. ओ. कम्पलैक्स, लोघी रोड़, 6<sup>th</sup> Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली/New Delhi- 110003 दिनॉक/ Dated: 1<sup>st</sup> December 2017

## ORDER

There shall be Special Bench at Mumbai on 4.12.2017 to attend the matters listed before Shri M.K. Shrawat, Member (Judicial) and Shri Bhaskara Pantula Mohan Member (Judicial). The Special Bench shall comprise of:

## Special Bench at NCLT Mumbai

Shri M.K. Shrawat, Member (Judicial)

This is in modification of Order of even number dated 02.08.2017 for 4.12.2017, only.

By Order of the National Company Law Tribunal.

(Shiy Ram Bairwa) Registrar, NCLT Telephone: 24363451

## Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal, New Delhi.
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad.
- 5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 6. NCLT web site/ Notice Board.
- 7. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- 9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
- 12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
- 13. Bar Council, New Delhi/Mumbai